

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 145 of 2016 (SZ)

Appellant(s)
Suresh K.B,
S/o Bhaskaran Nair,
Paingarappilly,
Mulanthuruthy Village,
Ernakulam – 682 314

Respondent(s)
The State of Kerala
Vs. Rep. by its Secretary,
Department of Environment and Climate
Change, Secretariat
Thiruvananthapuram,
Kerala – 695 001 and 5 others

Legal Practitioners for Appellant(s)

Legal practitioners for respondent(s)
Mrs. Suvitha A.S. for R1, R3 and R4
Mrs. Vidyalakshmi Vipin for R2 and R6
Mr. P.M. Ziraj for R5

Note of the Registry	Orders of the Tribunal
Order No. 3	<p>Date: 23rd August, 2017</p> <p>Appellant and his counsel are absent and there is no representation.</p> <p>Appeal is listed for final arguments.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 11.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>